RAJYA SABHA

- (b) Review by Government on the working of the above Corporation.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 5871/07]

- I. Report (2005-06) of National Federation of Urban Cooperative , Banks and Credit Societies Limited, New Delhi and related papers.
- II. Accounts (2005-06) of National Federation of Urban Cooperative Banks and Credit Societies Limited, New Delhi and related papers.
- ill Report and Accounts (2005-06) of NLCF, New Delhi and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI KANTSLAL BHURIA): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:-

- I (i) (a) Thirtieth Annual Report of the National Federation of Urban Co-operative Banks and Credit Societies Limited (NAFCUB), New Delhi, for the year 2005-2006.
- II (b) Annual Accounts of the National Federation of Urban Cooperative Banks and Credit Societies Limited (NAFCUB), New Delhi, for the year 2005-2006, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Federation.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T 5902/07]
- III (ii) (a)Annual Report and Accounts of the National Labour Cooperatives Federation of India Limited (NLCF), New Delhi, for the year 2005-2006, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Federation.

[9 March, 2007]

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- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 5902/07]
- I. Notification of Ministry of Environment and Forest.
- II. Report and Accounts (2005-06) of SACON, Coimbatore and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA): Sir, I lay on the Table—

I. A copy (in English and Hindi) of the Ministry of Environment and Forests Notification S.O. 2031 (E) dated the 27th November, 2006, amending Notification S.O. 728 (E) dated 21st July, 1987 recognizing Environmental Laboratories mentioned at serial numbers 134 to 143 of the table valid for a period of five years, under section 26 of the Environment (Protection) Act, 1986. [Placed in Library. See No. L.T. 6074/07]

A copy each (in English and Hindi) of the following papers:-

- II (a) Annual Report and Accounts of the Salim Ali Centre for Ornithology and Natural History (SACON), Coimbatore, for the year 2005-2006, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Centre. [Placed in Library. See No. L.T. 5906/07]
- (c) Statement giving reasons for he delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 5906/07]
- I. Notification of Ministry of Consumer Affairs Food and Public distribution.
- II. Report and Accounts (2004-05) of F.C.I., New Delhi and related papers.

SHRI KANTILAL BHURIA: Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:---

 A copy each (in English and Hindi) of the following Notifications of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution), under sub-section (6) of section 3 of the Essential Commodities Act, 1955:

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